THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS {SHRI CHENNAMANENI VIDY AS AGAR RAO) : (a) Yes, Sir. However. information regarding details of the cases filed against various accused in different States is not maintained centrally.

(b) and (c) The existing provisions under the Anns Act and Rules for punish men l to the accused persons for offences committed under the Arms Act arc fairly stringent and adequate. A need has been voiced from several quarters to further tighten the existing bail provisions in respect of certain offences under the Arms Act. Feasibility of accepting the proposal is being assessed.

Protecting guilty doctor of Kalavati Saran Hospital, Delhi by Delhi Police

†4024.SHRI JHUMUK LAL BHENDIA Will the Minister of HOME AFFAIRS be pleased to state

(a) whether it is a fact that due to the gross negligence of doctors of Kalavati Saran Hospital. Delhi a child died on 30th March, 1999 and a case under Section 304 *A' was registered with the Mandir Marg Police Station. New Delhi at the direction of the Supreme Court;

(b) whether it is also a fact that police has overlooked the Supreme Court to protect the guilty doctor; and

(c) if not, what are the details of the procedures adopted by the police and the action taken thereon 7

THEMINISTEROF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VI DY AS AGAR RAO): (a) A case was registered at Mandir Marg Police Station on the complaint of Dr. G.S. Chandrakar that his son was refused emergency medical treat mem at Kalawali Saran Hospital as a result of which he died while being shifted to Lady Hardinge Hospital.

(b) No. Sir.

(c) In the course of investigation. Delhi Police was informed by the Director General of Health Services that a committee of doctors constituted to find if there was any lapse on the part of the attending lady doctor had found that she had not committed any lapse. In view of the said Finding of the committee. Delhi Police have moved the court for cancellation of the case.

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†Original notice of the question was received in Hindi.